



2026:AHC:14912

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 203 of 2026

Fazlurrehman

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Irshad Saleem
Counsel for Respondent(s)	:	C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Heard Mr. Irshad Saleem, learned counsel for the petitioner and Mr. T.P. Gupta, learned Standing Counsel for the State-respondents.
2. Learned counsel for the petitioner submitted that the instant writ petition be dismissed as withdrawn.
3. In view of the statement made by learned counsel for the petitioner, the instant writ petition is ***dismissed as withdrawn.***

(Chandra Kumar Rai,J.)

January 21, 2026
Rameez